GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.368

TO BE ANSWERED ON THE 1ST DECEMBER, 2021/ 10 AGRAHAYANA, 1943 (SAKA)

RISING ATTACKS ON JOURNALISTS

368. SHRI MALLIKARJUN KHARGE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken cognizance of the rising attacks on journalists in the country;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the number of journalists injured/ killed in such attacks during the last four years, year wise and State/UT-wise;

(d) the number of enquiries conducted along with the number of persons arrested in the said attacks during the said period, State-wise and UT-wise; and

(e) the other steps taken by Government to ensure adequate security to journalists in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution and the State Governments are responsible for prevention, detection and investigation of crimes and for prosecuting the criminals through their law enforcement agencies. The National Crime Records Bureau (NCRB) does not maintain specific data with respect to attacks on journalists.

R.S.US.Q.NO.368 FOR 01.12.2021

Central Government attaches highest importance to the safety and security of all residents of the country including journalists. The Ministry of Home Affairs have issued advisories to the States and UTs, from time to time, to maintain law and order and ensure that any person who takes law into his/her own hand is punished promptly as per law. An advisory specifically on safety of journalists was issued to the States/UTs on 20th October 2017 requesting them to strictly enforce the law to ensure safety and security of media persons. These advisories are available on the Ministry's website: www.mha.gov.in.

*****